

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 21
CP. No. 689/2016

IN THE MATTER OF:

EMAAR Developers Ltd

... Applicant/Petitioner

Vs

EMAAR MGF Land Ltd.

... Respondent

Order under Section 230-232 of the Companies Act, 2013.

Order delivered on 18.07.2024

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For Respondent :

ORDER

Renotified to **25.07.2024.**

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(KAMAL SULTANPURI)
JOINT REGISTRAR